

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF M/S. IMPERIA STRUCTURES LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	M/s. Imperia Structures Limited
2.	Date of incorporation of corporate debtor	05.02.2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, (Delhi) under Companies Act, 1956/ 2013
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400DL2010PLC198791
5.	Address of the registered office and principal office (if any) of corporate debtor	<b>Registered office:</b> A - 25, Mohan Co - Operative Industrial Estate Mathura Road, New Delhi 110044 <b>Office at Gurugram :</b> Imperia Byron Tech Park, Maidawas, Sector-62, Gurugram, Haryana, 122001 <b>Office at Greater Noida :</b> Plot No 44-45, Knowledge Park-V, Greater Noida, Gautambuddha Nagar, Uttar Pradesh, 201306
6.	Insolvency commencement date in respect of corporate debtor	31.08.2023
7.	Estimated date of closure of insolvency resolution process	27.02.2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Gaurav Katiyar IBBI/IPA-001/IP-P00209/2017-18/10409 AFA valid till 15.11.2023
9.	Address and e-mail of the interim resolution professional, as registered with the Board	D-32, East of Kailash, New Delhi – 110065 cagauravkatiyar@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	D-32, East of Kailash, New Delhi – 110065 <a href="mailto:isl.cirp@gmail.com">isl.cirp@gmail.com</a> <a href="http://www.gauravkatiyar.in">www.gauravkatiyar.in</a>
11.	Last date for submission of claims	14.09.2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Allotees under real estate projects
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	<b>1. Mr. Shyam Arora</b> IP Registration no. : IBBI/IPA-002/IP-N00546/2017-2018/11703 Address: 96, Aravali Apartment, Alaknanda, New Delhi, -110019 <b>2. Mr. Gulshan Gaba</b> IP Registration no. : IBBI/IPA-001/IP-P00548/2017-2018/10978 Address: GH 13/882, SFS Flats, Paschim Vihar ,New Delhi -110087 <b>3. Mr. Deepak Gupta</b> IP Registration no. : IBBI/IPA-001/IP-P01340/2018-2019/12235 Address : 59, Dayanand Block,Shakarpur ,New Delhi, National Capital Territory of Delhi ,110092

14.	(a) Relevant Forms and  (b) Details of authorized representatives are available at:	Web link : <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a>  <a href="https://ibbi.gov.in/ips-register/registered-ips">https://ibbi.gov.in/ips-register/registered-ips</a> The Insolvency and Bankruptcy Board of India (IBBI) 7th Floor, Mayur Bhawan, Shankar Market, Connaught Circus, New Delhi - 110001
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s. Imperia Structures Limited** on 31.08.2023 .

The creditors of **M/s. Imperia Structures Limited**, are hereby called upon to submit their claims with proof on or before 14.09.2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [Allotee under real estate project] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Place: New Delhi  
Date: 01.09.2023

Gaurav Katiyar  
(Insolvency Professional)  
D-32, East of Kailash, New Delhi – 110065  
IBBI Reg. no. : IBBI/PA-001/IP-P00209/2017-18/10409  
(AFA valid till 15.11.2023)